

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ravindranath GE Medical Associates Pvt Ltd & 3 Ors

MAIN PETITION NUMBER : CP/1435/2019

(IA/MA) APPLICATION NUMBERS

Comp.Appl/35 (CHE)/2021; IA/2(CHE)/2023

ORDER

Both the Counsels are present through video conferencing mode.

It is already 1.30 PM. No time is left.

List the matter on **18.10.2023** for physical hearing.

sd-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS

sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)